

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

NEW DELHI

No.1/Judicial/Misc./TDSAT/2024

Dated: 07TH May, 2024

NOTICE

In consultation with Telecom Lawyers' Association (TLA), it has been decided that the hearing of cases in TDSAT fixed for 21st, 22nd, 24th, 28th, 29th, 30th and 31st May, 2024 shall take place through virtual mode.



Desk Officer

Copy to :

To,

- 1 Telecom Lawyers' Association, TDSAT
- 2 Registrar-cum-Principal Private Secretary, TDSAT.
- 3 Director, TDSAT
- 4 Deputy Registrar, TDSAT
- 5 PPS/PS To Hon'ble Chairperson and Members, TDSAT.
- 6 Notice Board.
- 7 TDSAT Website.